(b) and (c) Do not arise.

Technology for Manufacture of Solar Photovoltaic Cells

3596. SHRI C. MADHAV REDDI: Will the Minister of ENERGY be pleased to state :

(a) whether Government had cleared two joint venture projects for the manufacture of solar photololtaic cells, modules and systems based on imported technology,

(b) whether Government are aware that indigenous technology is available for the manufacture of solar photovoltaic cells; and

(c) the compelling reasons to app rove the import of technology when indigenous technology was available?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) to (c) Government is fully aware of the status of technology development in India and abroad for the manufacture to solar photovoltaic cells, modules and systems. At present, the single crystal silicon based technology for the manufacture of solar cells has been developed and put into commercial production in the country. One proposal involving foreign collaboration based on amorphous silicon technology has so far been approved. This is guite different from the technology developed and commercialised indigenously, and holds promise for reducing costs of photovoltaic products. Photovoltaic technology has immense potential for utilisation in India, especially for meeting the electtrical energy requirements in rural areas. The present policy frame-work, therefore, provides for the induction and newer and improved technologies where appropriate and reasonable, while protecting and upgrading indigenous technology.

Takeover of Chembur Complex of Union Carbide

3597. DR. DATTA SAMANT : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that Government are actively considering a proposal to takeover Chembur Complex of Union Carbide, which is closed by the management and hand it over to IPCL (Indian Petrochemicals Corporation Ltd.); and

(b) whether Union Government has received any such suggestion from the Maharashtra Government and the Workers Union?

THE MINISTER OF STAIE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R.K. JAICHANDRA SINGH): (a) and (b) Certain proposals/ suggestions have been received from the Maharashtra Government and the Workers Union in this regard. The various implications of the proposals are under study.

Setting up of Heavy Industries

3598. SHRI R. ANNANAMBI: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any proposal with Government to create 'One Heavy Industry' in each and every parliamentary constituency all over the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVE-LOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) to (c) The location of large industrial based on techno-economic projects is considerations. Subject to techno-economic considerations, preference is given to the location of the Central projects in regions which are industrially backward. The Government also encourge the dispersal of industries by giving various incentives for setting up industrial units in areas which are notified as backward.

Nationalisation of Sugar Industry

3599. SHRI INDRAJIT GUPTA : SHRI JAGANNATH PATT-NAIK :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :